

(b) Who will be the officer-in-charge of this office?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). No separate branch office has been created for the purpose. The work is being looked after by a Branch of the Ministry.

चाय

३५३. **सेठ गोविन्द दास :** क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५२-५३ तथा अप्रैल १९५३ से जून १९५३ की अवधि में भारत से संयुक्त राज्य अमेरिका को कितनी चाय भेजी गई तथा उसका कितना मूल्य था ;

(ख) इस अवधि में दूसरे देशों को कितने कीमत की चाय निर्यात की गई; और

(ग) १९५१-५२ की तुलना में १९५२-५३ में भारत को हानि हुई अथवा लाभ ?

The Minister of Commerce (Shri Karmarkar): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 54.]

(c) The total value of exports of tea during 1952-53 showed a fall of Rs. 12,87,89,227 as compared to the value of exports during 1951-52.

नमक

३५४. **सेठ गोविन्द दास :** क्या उत्पादन मंत्री यह बताने की कृपा करेंगे कि १९५२ म सम्भर झील का कितना सा.क. किया गया तथा कितना बिना सा.क. किया गया नमक बेचा गया था ?

The Minister of Production (Shri K. C. Reddy): There is no refinery at the Government Salt Works at Sambhar. Only unrefined salt is, therefore, issued from there. The total quantity of such salt issued during 1952 was 75.44 lakh maunds, out of which a quantity of 1.86 lakh maunds was issued to certain private salt re-

fineries in Delhi, Punjab, Uttar Pradesh, PEPSU, etc. who purchased the salt for manufacturing refined salt on their own account.

सुपारी

३५५. **डॉ० राम सुभग सिंह :** क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में पिछले दो वर्षों में विदेशों से कितनी सुपारी का आयात हुआ ;

(ख) सबसे अधिक आयात किस देश से हुआ ; और

(ग) भारत में सुपारी की कुल खपत का कितना भाग विदेशों से आयात किया जाता है ?

The Minister of Commerce (Shri Karmarkar): (a) 1951-52—1,013,141 cwts.

1952-53—749,491 cwts.

(b) Singapore.

(c) About 33 per cent.

ACCOMMODATION TO DISPLACED GOVERNMENT SERVANTS

356. Shri S. N. Das: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of displaced Government servants in New Delhi who were provided with accommodation during the year 1952-53 under the one-sixth quota of vacant houses reserved for them;

(b) the number of such Government servants still on the waiting list under different classes of accommodation;

(c) whether Government propose to extend the orders for the allotment of one-sixth of the number of vacant houses to displaced Government servants for a further period; and

(d) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) From 1st November 1952, the date on which the concession came into force,